

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 1597
ANSWERED ON 26TH JULY, 2018

TOLL PLAN ON NHs

1597. SHRI J.J.T. NATTERJEE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government mulls flexible toll plan of National Highways (NHs);
- (b) if so, the details thereof;
- (c) the reasons behind such a decision;
- (d) whether the Government is facing blunt criticism about the existing toll agreements; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) No Madam.

(b) &(c) At present, user fee is levied & collected as per the provisions of the NH Fee Rules 2008/1997. The original NH Fee Rules 2008 have been amended from time to time to rationalize user fee collection & for convenience of road users. The fee rules are flexible in terms of the kind of technology to be used for user fee collection (cash, pre-paid instruments, FASTag, etc.) and the method of fee collection (open/closed tolling).

(d) &(e) Any issue in the existing toll agreements is dealt by executing agency on case to case basis as per the provisions of the respective Concession/Contract Agreement.
